

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 17

**TP 69 of 2019 [TP 199/2016(CP 198 of 2007) with TP 199-A/2016(CA 112 of 2013)]**  
**Order under Section 397-398**

**IN THE MATTER OF:**

Jagran Prakashan Ltd

.....Applicant

V/s

Jagran Publication Pvt Ltd & Ors

.....Respondent

**Order delivered on ..15/07/2021**

**Coram:**

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)

Mr.Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

The documents are not available on e-portal.

The parties are directed to upload all their respective documents on e-portal within one week.

List the matter on 23.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

-SD-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (JUDICIAL)

Sapna